

CITY CIVIL COURT MUMBAI
 IN THE COURT OF H. H. P. J. SHRI S. B. AGRAWAL (C.R. NO.19)
CIVIL CAUSE LIST
 DATE : **28.08.2020 (11.00 A.M. TO 2.00 P.M.)**

Sr No.	Cases	Parties	Stage	Advocates
1	Misc Appeal 133/19	Anil Visaria Vs 1.LIC Of India	Arguments	Adv. S. K. Page Adv. K. N. Kandekar
2	TA 220/2019	Mr. Kumar Nanak Rai Vs Ms. Simran Ajay Lalchandani	Hearing	Adv. Surabhi Vadhavkar
3	TA 259/2019	Kuresh s/o Rustom Kushesh and Ors. - Applicant - Orig. deft. No.5 Vs Farokh Khodadad Irani and Ors. - Resp - Org. Plffs..	Hearing	S.K. Srivastav and Co.
4	TA 19/2020	Shri. Prakash C. Sheth - Applicant Vs Sulsa Premises CHS Ltd. and Anr.	Hearing	Adv. Balasaheb Deshmukh
5	TA 58/2020	Vikram Navinchandra Shah Vs 1.MCGM 2. DESIGNATED OFFICER	Service	Adv. Bharat Joshi
6	TA 43/2020	Mahadeo Vithal Koli Ori. Plff. No. 2 (N/M NO. 114 of 2019) Vs Shri Sanjay Patel Managing director (Ori. Deft. No. 1)	Affidavit of Service	Adv. Shivam R. Mehra
7	TA 31/2020	Mrs. Rita Anand Chauhan and Anr. - Applicant Vs Bombay Thiruvalluvar Mandram and Ors.	Reply	P. D. Gandhi and Associates

8	TA 41/2020	Mohammed Iqbal Abdul Sattar - Through his Constituted attorney Abdul Kader Abdul Latif Vs Mohatta Builders and Assoicates	Reply	P. D. Gandhi and Associates
9	TA 54/2020	Dattatray Shamrao Mantri and Anr. Vs The Charity Commissioner of Maharashtra State	Service	Nilesh Nawale

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IN THE COURT OF H. H. P. J. SHRI S. B. AGRAWAL (C.R. NO.19)
CRIMINAL CAUSE LIST
DATE : 28.08.2020 (11.00 A.M. TO 2.00 P.M.)

Sr No.	Cases	Parties	Stage	Advocates
1	S.C. No. 179/2014	The State of Maharashtra (Chembur Police Station) Vs Prabhakar Kutty Shetty	Arguments	Adv. Mr. Manohar Shetty
2	S. C. No. 476/2016	The State Of Nirmal Nagar Police Station. Vs Sukhdev @ Pintu Surendra Sharma And Another 01	Statement u/s 313 CrPC	CPP Mr. J. V. Desai
3	Cri Appeal 789/2018	Abdul Qayyum A. H. Khan @ MA 2484-18 @ BA 2451-18 - Appellant (Org. Accused) Vs SJLT Spinning Mill P. Ltd. - Respondent	Arguments	Adv. Akram Kapoor, Jamal Khan and Momin Shabbitt Ahmed
4	Cri Appeal 790/2018	Abdul Hameed S. Khan @ MA 2485-18 @ BA 2452-18 - Appellant (Org. Accused) Vs SJLT Spinning Mill P. Ltd. - Respondent	Arguments	-!!-

5	Cri Appeal 791/2018	Abdul Hameed S. Khan@MA- 2486-18,BA-2453-18-Aplnt. Vs SJLT Spinning Mill P. Ltd.- Respdt.	Arguments	-!!-
6	POCSO MA 710/2020	NAYANA NILESH JADHAV Vs THE STATE OF MAHARAHSTRA THROUGH BANDRA POLICE STATION	Hearing	In Person
7	POCSO MA 736/2020	Nayana Nilesh Jadhav Vs The State of Maharashtra Through Bandra Police Station and Others	Hearing	In Person
8	MA in SC 217/2020	Mahipal Basappa Shivanand Vs State Dharavi Police Station	Appearance/ Reply	Amrish R Salunke
9	MA in ABA 234/2020	Rajesh Govindbhai Patel Vs State Tilak Nagar Police Station	Service	Adv. Vikram Ramkishan Sutaria
10	MA in SC 143/2020	Asif Zakhir Multani Alias Jhula Vs State Mumbai Central Railway Police Station	Reply/Say	Priyanka N Shukla
11	MA in SC 236/2020	Karim Abdullah Khan Vs State Vakola Police Station	Service	Mohd. Khalik
12	S.C.436/2013	State/L.T. Marg P.Stn. V/s. Prمود Pratap Raut & 5 Ors.	Arguments.	